

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.61/ BB/2017	-	For Compliance	Rule-6 of IB	Thyssenkrupp Systems Engineering GmbH Vs Avasarala Technologies Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **SHRISTI
WIDGE**
8197998286

APPLICANT

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Counsel for petitioner is present. The Tribunal informed, before admission notice is necessary to be issued. Counsel for petitioner has no objection for ordering notice to the respondent before admission.

Registry to prepare notice and the petitioner to collect notice from the Registry and serve on the respondent.

List it on 05.09.2017.


MEMBER (J)


MEMBER (T)